

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 159 of 2020

IN THE MATTER OF:

Mr. Shailendra Sharma

...Appellant

Vs.

Ercon Composites & Ors.

...Respondents

Present:

For Appellant: Mr. Gurcharan Singh and Mr. Rajesh Khandelwal, Advocates.

For Respondents: Mr. Deiya Goswani and Ms. Shruti Jena Maharathy, Advocates for R-1.

Mr. Rahul Adhlakha and Mr. Akhilesh, Advocates for R-3.

ORDER

(Through Virtual Mode)

24.11.2020: In view of the pleadings having been completed, the Registry is directed to List the matter 'For Hearing' on **17.12.2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/kam